

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2703
TO BE ANSWERED ON- 18/12/2024

IMPROVING SOCIO-ECONOMIC CONDITION OF TRIBAL COMMUNITIES

2703 SMT. RENUKA CHOWDHURY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated and released to the States under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) since its inception, year-wise;
- (b) the details of funds spent by the States under PMAAGY, State-wise;
- (c) the number of model villages developed under PMAAGY since its inception, State-wise; and
- (d) the details of the progress of newly announced Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA) during the Budget 2024-25?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' was launched by Govt for integrated development of eligible villages with 50% tribal population and 500 STs across States / UTs selected for undertaking development activities through convergence approach. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) was earmarked under the scheme by the Ministry of Tribal Affairs and the States were required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. In the VDP, the aim is to address gaps with regard to basic amenities identified through Antodaya Mission, in each selected village like Road connectivity, Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water and electricity . As on date 17,656 VDPs have been approved and total funds released till date amounts to Rs.2357.50 Cr. State wise/ year wise funds released, Pending Utilization Certificate and the Identified Village Development Plan (VDPs) and approved VDPs is at **Annexure 1**.

(d): Pradhan Mantri Janjatiya Unnat Gram Abhiyan (name as per budget announcement 2024-25) has been launched as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan by Hon'ble PM on 2nd October, 2024, which is more structured version of PMAAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. Attempt has been made to remove the difficulties and challenges faced in PMAAGY. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, including the villages covered under PMAAGY, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. Each Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. The Abhiyan aims at Saturation through convergence and outreach.

As the mission has been launched recently on 2nd October 2024, the Ministry of Education has sanctioned 304 hostels. Ministry of Health & Family Welfare has sanctioned 36 MMUs, Ministry of Rural Development has sanctioned 1.7 lakh AWAS and MoTA has sanctioned 13 Centre of Competence, and projects for upgradation of residential schools and hostels, TMMCs, FRA cells based on proposals the submitted by the State.

Annexure 1

Annexure 1 referred in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2703 for 18.12.2024 regarding “Improving Socio-economic condition of Tribal Communities”

State-wise details of the villages covered under the scheme of PMAAGY, Village Development Plan (VDPs) approved and funds released during 2021-22 to 2024-25

(Rs. In Lakh)

S. No	Name of State/UT	Total identified Villages under PMAAGY	Total VDPs approved under PMAAGY	2021-22	2022-23	2023-24	2024-45	Total Release Till date (2021-22 to 2024-25)	(UC) Awaited
				Fund released	Fund released	Fund released	Fund released		
1	Andhra Pradesh	517	0	0	0	0	0	0	11947.05
2	Arunachal Pradesh	141	0	733.68	0	0	0	733.68	733.68
3	Assam	1700	1700	8743.02	11538.22	7182.38	3591.19	31054.81	0
4	Bihar	184	0	774.44	0	0	0	774.44	3880.44
5	Chhattisgarh	4029	1530	15595.8	23021.82	0	0	38617.62	38617.62
6	DNDD	55	0	0	173.23	0	0	173.23	173.23
7	Goa	21	0	0	0	0	0	0	51.99
8	Gujarat	3764	2803	15916.78	19401.76	0	0	35318.54	28487.79
9	Himachal Pradesh	90	75	377.03	288.09	0	0	665.12	297.57
10	J & K	302	300	0	932.39	0	0	932.39	932.39
11	Ladakh	132	50	0	470.525	0	0	470.525	470.53
12	Jharkhand	3891	641	6531.79	6915.28	0	0	13447.07	18327.73
13	Karnataka	507	370	2139.9	937.48	0	0	3077.38	2253.83

14	Kerala	6	6	0	0	61.19	0	61.19	0
15	Madhya Pradesh	7307	4203	12268.76	27694.54	0	0	39963.3	28283.07
16	Maharashtra	3605	1542	0	13485.5	0	0	13485.5	20541.68
17	Manipur	254	44	427.98	295.47	0	0	723.45	809.81
18	Meghalaya	836	176	0	3342.3	0	0	3342.3	4664.83
19	Mizoram	344	344	580.83	1818.605	1112.009	0	3511.44375	0
20	Nagaland	530	530	886.53	2233.97	0	3827.44	6947.94	13.01
21	Odisha	1653	784	2771.68	1001.24	3044.423	0	6817.3425	4739
22	Rajasthan	4302	1566	7224.71	15269.66	0	0	22494.37	19569.84
23	Sikkim	62	62	0	0	0	0	0	82.56
24	Tamil Nadu	167	158	285.32	285.62	855.805	0	1426.745	307.57
25	Telangana	533	428	2262.18	1681.035	0	0	3943.215	343.06
26	Tripura	375	344	631.78	904.48	2737.23	0	4273.49	2421.1
27	Uttarakhand	64	0	0	0	0	0	0	10.35
28	Uttar Pradesh	183	0	0	0	0	0	0	1288.74
29	West Bengal	874	0	0	3495.2	0	0	3495.2	3495.2
	Total	36428	17656	78152.21	135186	14993	7418.63	235750.2913	192743.65
